

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav's Building, 15, Civil Lines, Post bag No. 6, JABALPUR-482001

Dated

4.3.08

Registration No

CCP 31/07

Subodh Kumar Karmakar Applicant (s)

COA 978/04

VERSUS

R P Singh

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.



सत्य प्रतिलिपि

उप-रजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR

5/3/2008

Applicant by Mr. Sanjay Roy on behalf of Mr. S. Chakravorty.

Respondents by Mr. P. Shankaran

Heard the parties.

It is seen from the record that against the order of this Tribunal the respondents went to the Hon'ble High Court in a writ petition. After dismissal of the writ petition the respondents approached the Hon'ble Supreme Court in Special Leave Petition. However, still the General Manager, competent to grant the promotion complied with the order of this Tribunal by placing the applicant in the pay scale of Rs. 5000-8000/- with effect from 29/7/2003, subject to final outcome of the Special Leave Petition.

In view of the aforesaid position, we are satisfied that the respondents have fully complied with the order and direction of this Tribunal. Thus, no contempt is made out and the CCP is dismissed. Notices served are discharged.

Sd/-

(A.K. Gaur)

Sd/-

(Dr G. S. Swastava)

Shri S. Chakravorty
Shri P. Shankaran

1800
2/3/08